

In E.A. no.-32/2023, T.S.Singh vs State of Uttar Pradesh r/w O.A. no.-490/2019, Hearing Date:12.8.24

From : gurudevki729@gmail.com

Sun, Jul 21, 2024 08:18 AM

Subject : In E.A. no.-32/2023, T.S.Singh vs State of Uttar Pradesh r/w O.A. no.-490/2019, Hearing Date:12.8.24

To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Cc : acsud goup <acsud.goup@gmail.com>

To,

1- The Respected Mr. Chairperson (Lordship),
Hon'ble National Green Tribunal, Principal Bench
New Delhi

2- The Hon'ble Principal Secretary Sir,
Urban Development Department,
Government of Uttar Pradesh, Lucknow

2- The Hon'ble Managing Director Sir,
Uttar Pradesh Jal Nigam Head Office,
Lucknow

With due respect the concerned humble applicant as well as a humble environment betterment seeker and further stating that Please ensure constructions of new significant infrastructures in larger public interest as well as for environmental betterment.

1- Sewer Connections to every households in 25 wards of Nagar Palika Parishad, Belha, District-Pratapgarh, Uttar Pradesh including construction of new 13 MLD Sewage Treatment Plant at Gaighat on the bank of River Sai alongwith existing 8.95 MLD STP on the bank of River Sai at Pratapgarh District Headquarter under AMRUT-2.0 or SBM-2.0 programme/s for very purpose of good hygienic living conditions as well as for environmental betterment.

2- Construction of new Sewage Pumping Station alongwith existing 8.95; MLD STP for providing treated water for irrigational facilities to the nearby Ranjitpur Chilbila Biodiversity Park (Total Area- 42.50 Hectares) situated on other side of River Sai.

3- Construction of new Solid Waste Treatment Plant or likewise for long-term Solid Waste Management in the concerned Municipality area known as Nagar Palika Parishad, Belha, District-Pratapgarh, Uttar Pradesh.

4- Construction of new Water Treatment Plant for providing potable water or drinking water to over 120000 residents of the concerned Municipality area known as NPP, Belha, District-Pratapgarh, U.P. It is humbly conveyed that High Salinity in underground water of the concerned Municipality area is cause of very concern for health reasons.

5- That it is humbly conveyed that no due cognisance or willingness by the concerned Provincial, District level Authorities in above regard is cause of very concern for any public spirited citizen as well as environment betterment seeker.

Therefore, it is most respectfully prayed that Please ensure constructions of significant infrastructures in larger public interest as well as for environmental betterment in the concerned Municipality area known as Nagar Palika Parishad, Belha, District-Pratapgarh, Uttar Pradesh.

Thanks
With Regards
Yours Faithfully/ Applicant,

T S.Singh son of Shri Shankar Singh resident of District-Pratapgarh, U.P., Mobile Number- 9452260801